

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3674
ANSWERED ON:11.12.2009
COLLECTION OF TAX
Saroj Shri Tufani

Will the Minister of FINANCE be pleased to state:

- (a) the category-wise and State-wise details of direct and indirect tax collected during the first seven months of the current financial year along the percentage of increase over the collection made during each of the previous three years;
- (b) the reasons for the decrease in such collection, if any; and
- (c) the reaction of the Government thereto?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI S.S. PALANIMANICKAM)

(a): The category-wise details of direct and indirect taxes collected during the first seven months of the current financial year along the percentage of increase over the collection made during each of the previous three years is annexed as Annexure.

Since Central taxes like Income tax, Customs duty, Central Excise duty, Service Tax etc. are collected by different offices of the concerned Departments, irrespective of the State where the transaction which occasioned the tax liability took place, it is not possible to give State-wise details of Central taxes.

(b): The main reasons for decline in indirect tax collection during 2009-10 are reduction in rate of customs duty on crude petroleum and petroleum products, reduction in rate of excise duty on non-petroleum products and reduction in service tax rate. The reduction in excise duty rates has also affected customs duty collection on account of reduced revenue from additional customs duty, commonly known as CVD on imports.

(c): Regular monitoring of revenue collection and analysis of the causal factors for decrease in revenue is being done at national, zonal and commissionerate level. The audit and anti- evasion measures have also been enhanced.